

**COURT- 2****IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)****APL No. 91 OF 2019 & IA No. 1051 OF 2019****Dated: 6th November, 2019****In the matter of:****The Supreme Industries Pvt Ltd****.... Appellant(s)****Versus****Maharashtra Electricity Regulatory Commission & Anr.****.... Respondent(s)****ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **12.12.2019**.

**Court Master**

NR